

Filing No. BA/8539/2020

Shanwaj Hussain Vs The State of Jharkhand

Advocate's Name- Mr. J.N. Upadhyay

Defects:-

5. (e) Vak property stamped execution and Jail seal are photocopy and not original in vakalatnama.
9. (i) Name spelling of petitioner appears to differ from execution part at vak.
(ii) Fairly legible copy of pages 19 or duly certified to be true type copy may be filed.